NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.616/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M.

of the Company	Srivani Merchants Pvt.L	tdVs-RLA Holdings Pvt.Ltd.	
der Section	7 IBC		
Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
CA SCIASHI	ALAANA	PETTIONES	Maf 11112
	der Section Name & Desig Representa	Name & Designation of Authorized Representative (IN CAPITAL	Name & Designation of Authorized Appearing on behalf of Representative (IN CAPITAL LETTERS)

ORDER

Ld. Counsel for the petitioner mentioned the matter today for listing. The case will be listed accordingly. There is no need for filing mentioning application for listing.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)